

QUESTIONNAIRE FOR PRISONERS AND RELEASED PRISONERS OF OCIs			
			<i>Please tick whichever is applicable</i>
Released Prisoner			☐
Prisoners Housed in OCI/Semi-Open Prison			☐
		Name of Prisoner	
		Father's Name	
		Residence	
		Case Number	
		Case type	
		Section (<i>in which conviction was made</i>)	
Section	S.No	Question	Response
Personal Background and	1	What is your age?	
	2	Which State/ UT are you residing in?	
	3	Which open correctional institution are/ were you housed in?	
		Name of OCI -	
		State -	
		District -	
	4	What is your educational qualification?	
	5	Were you working before you were imprisoned?	☐ Yes ☐ No
	6	If yes, what was your occupation?	☐ Business ☐ Service ☐ Agriculture ☐ Skilled worker ☐ Unskilled worker
	7	If no, what was the means of livelihood? (who was or is the earning member of the family?)	
8	Do you have a disability? Please explain in brief.		

***Incarceration
History***

9	Is this your first time in prison?	☐ Yes ☐ No
10	How much time did you spend in a closed prison (as an under-trial and convict) before being transferred to the OCI? (<i>x years, y months</i>)	
11	When were you transferred to the OCI? (Date of transfer)	
12	How much time have you spent in the OCI? (<i>x years, y months</i>)	
14	If you are a released prisoner, when were you released from the OCI? (<i>year of release</i>)	
15	Is the rules/regulations of the open prison were explained to you, at the time of your transfer from a closed prison to an OCI?if yes, in which format?	
16	Were you formally consulted, and was your consent taken for transfer to an OCI?	☐ Yes ☐ No
17	Were you assigned to the OCI entirely by an administrative order, without your input?	☐ Yes ☐ No
18	What type of accommodation are you provided in the OCI (e.g., own construction, temporary shelter)?	☐ Family Quarters ☐ Open Barracks ☐ Closed Barracks ☐ Self-Constructed ☐ Semi open Quarter
19	Who pays for daily costs in the OCI (utility bills, water, electricity)?	☐ Fully paid for by the jail administration ☐ Shared between the jail administration and me/my family ☐ Paid entirely by me/my family out of our own pocket/earnings
20	Does your living space have an uninterrupted and clean drinking water supply?	☐ Yes ☐ No

***Living Conditions,
Family, and
Healthcare***

21	Is the electricity supply sufficient to keep lights and fans running during hot months?	☐ Yes ☐ No
22	Does your living space provide adequate protection from extreme summer heat or winter cold?	☐ Yes ☐ No
23	Are you allowed to reside with your family and children in the open prison?	☐ Yes ☐ No
24	If yes, how many members reside with you?	
25	If your children live with you, are educational facilities or schooling available to them?	☐ Yes ☐ No
26	How are you meeting their educational expenses?	
27	Are the toilets and washing spaces you use shared with a large number of barracks?	☐ Yes ☐ No
28	Approximately how many people use one toilet or washing area?	
29	Do you have a private toilet attached to your family unit?	☐ Yes ☐ No
30	How do you meet your medical needs in the open prison?	
31	Are you required to visit closed prisons hospitals or outside hospitals for healthcare?	☐ Closed prison hospitals ☐ Outside hospitals
32	If you have a disability, does the prison provide adequate accessible infrastructure (like ramps or accessible toilets)?	☐ Yes ☐ No
33	Have you been provided with the necessary assistive devices or mobility aids? please specify.	
34	Are there counsellors or psychological support services available in the open jail to help you deal with mental health needs?	☐ Yes ☐ No

35	Did you ever face any custodial violence during your time in the open prison?	☐ Yes ☐ No
36	What kind of violence did you face? Please describe briefly.	
37	Do you feel completely safe and treated with dignity by the staff within the OCI campus?	☐ Yes ☐ No
38	If you have experienced or witnessed any harsh treatment, unfair punishments, or custodial safety issues, were you able to safely report it to a visiting Magistrate, Judge, or independent visitor without facing any trouble?	☐ Yes ☐ No ☐ I was too afraid to report
39	What specific educational or vocational training programmes did you participate in during your time in the OCI?	
40	Did you receive any certificate for the successful completion of your vocational or skill-based training?	☐ Yes ☐ No
41	Did the skill/vocational training you learned in the closed prison/ open prison actually help you find work in the open prison or in society?	☐ Yes ☐ No
42	Were you assigned any particular type of work in the OCI?	☐ Yes ☐ No
43	If yes, then specify the work -	
44	How did you secure your current work at the OCI?	☐ I searched for and found my own job outside the ☐ The Prison Department assigned me to a job ☐ I am successfully self-employed running my own micro-business

**Education,
Vocational
Training, and Work
Opportunities**

45	What type of work were you assigned/ do you engage in? (Select all that apply)	☐ Farming / Agriculture / Dairy ☐ Industrial factory / Private workshop outside ☐ Local shop / Construction / Service sector outside ☐ Internal jail maintenance (Jail kitchen, cleaning, gardening)
46	Did you face any discrimination on account of gender, caste, disability, etc. in the OCI?	☐ Yes ☐ No
47	If yes, then mention it -	
48	If you work for an outside private employer, did the employer ever complain about or hesitate to hire you because of the paperwork, security bonds, or official documentation required by the prison administration?	☐ Yes ☐ No ☐ Not Applicable
49	When interacting within the OCI or searching for external work in society, what major challenges or hurdles have you personally encountered?	☐ Outside employers refusing to hire me due to the 'prisoner' label ☐ Being paid less than outside workers for doing the exact same job ☐ Being assigned tasks that do not accommodate my physical disability ☐ Facing unfair treatment or exclusion from certain jobs inside the jail due to social background/caste ☐ I have not faced any discrimination or major challenges

Wages and

50	How much do you earn per day? (In Rupees)	
51	How many days in a week do you work?	
52	How many hours a day do you work?	
53	Are prisoners paid less in comparison to other regular employees outside, either due to the "prisoner" tag or because of strict gate lock-up time limitations?	☐ Yes ☐ No
54	What deductions are made from your wages by the prison department?	
55	Do you have a bank account and passbook?	☐ Yes ☐ No

Financial Independence	56	Are you aware of the amount in your account?	☐ Yes ☐ No
	57	If yes, do you send money to your family?	☐ Yes ☐ No
	58	When are the wages credited to you?	☐ Paid regularly every week or month without delay ☐ Delayed severely by more than 3 months ☐ Delayed routinely by 1 to 3 months
	59	Please provide an estimate of your personal monthly expenses/ financial needs for yourself and your family's needs, including education, healthcare, medicines, housing, etc.	
Parole, Furlough, and Remission	60	How many times have you availed of regular or emergency parole/furlough, and for how many days each time?	
	61	When you apply for a routine parole or furlough, how long does it typically take for the administration to process the paperwork and give you a final decision?	☐ Fast processing (Less than 1 month) ☐ Routine processing (1 to 3 months) ☐ Severe administrative delay (More than 3 months)
	62	What type of security or bond were you required to furnish to avail of parole/furlough?	☐ Cash Security ☐ Personal Bond ☐ Sureties
	63	Did parole help you re-establish contacts with your family, relatives and friends?	☐ Yes ☐ No
	64	How important is getting parole to your overall well-being?	
	65	During your stay in a closed prison, were you granted any remission in your sentence?	☐ Yes ☐ No
	66	<u>If yes, mention days -</u>	
	67	During your stay in the Open Correctional Institution (OCI), have you received any remission in your sentence?	☐ Yes ☐ No
	68	<u>If yes, mention days -</u>	

Legal Aid	69	Did you receive any legal aid services during your period of imprisonment at an OCI?	☐ Yes ☐ No
	70	Do you have an appeal pending against your conviction?	☐ Yes ☐ No
	71	Please provide relevant details of pending appeals, if any	
	71(a)	What is the case number of the pending appeal?	
	71(b)	What is the type of case/appeal?	
	71(c)	What is the date of institution of the original case?	
	71(d)	What is the date on which the appeal was filed?	
	71(e)	In which court is the appeal currently pending?	
	72	Do you have any grievances in respect of legal aid and assistance? Please explain.	
	73	What is your total sentence?	
	74	What is the period of sentence you have served thus far?	
75	If you use a free legal aid lawyer, what are the primary difficulties you face in managing your case? <i>(Please check all that apply)</i>	☐ The lawyer has never physically visited me or called me to discuss my case ☐ I am unable to check the current stage or next date of my pending appeal ☐ The prison staff does not provide me with updates or letters from my lawyer ☐ I have no grievances; my legal aid setup works well	
76	For any other difficulty, please specify		
77	Did you settle back in your native place after release?	☐ Yes ☐ No	
78	If not, what were your reasons for relocating?		

***Reintegration and
Post-Release
Experience***

79	Have you faced any difficulties in finding a house or employment due to imprisonment after your release?	☐ Yes ☐ No
80	Were you offered any specific guidance, aftercare services, or financial funds by Probation Officers, Welfare Officers, or NGOs immediately after your release?	☐ Yes ☐ No
81	Have you faced any harassment, been put to shame, or been falsely accused of petty crimes by police authorities after your release?	☐ Yes ☐ No
82	Do you feel that your time spent in the open prison successfully helped you reintegrate into society?	☐ Yes ☐ No
83	If you secured a job after your release, did the vocational training, skills, or work experience you acquired while inside the OCI directly assist you in getting hired?	☐ Yes, it was helpful ☐ No, I had to learn an entirely different skill / Unemployed
84	What could the government or prison authorities have done to facilitate your social reintegration after release?	